NATIONAL COMPANY LAW APPELLATE TRIBUNAL. NEW DELHI Dated: 12.12.2020 NOTICE

Take notice that the following matters listed on 15.12.2020 in the Court of Chairperson will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for	Counsel for
			Appellants	Respondents
1.	Comp. App. (AT) (Ins)	Nishaat Saleem	Mahesh Thakur	Rajat Agnihotri
	No. 647 of 2020	Vs.		Abhishek Anand
		Skylark Ithaca Buyers Welfare		Neeha Nagpal
		Association and Anr.		Nikhil Jain-RP
				Sudhanshu Prakash-R3
		With		
2.	Comp. App. (AT) (Ins)	ICICI Bank Ltd.	Abhishek Anand	Aman Choudhary
	No. 682 of 2020 &	Vs.		Abhishek Anand
	I.A. No. 2327 of 2020	Skylark Ithaca Buyers Welfare		Neeha Nagpal
		Association & Ors.		Nikhil Jain-RP
				Sudhanshu Prakash-R3
		With		
3.	Contempt Case (AT)	Ramanathan Bhuvaneshwari	Rajnish Sinha	
	No. 31 of 2020 in	Resolution Professional of		
	Comp. App. (AT) (Ins)	Skylark Mansions Pvt. Ltd.		
	No. 647 & 682 of 2020	Vs.		
		Nishat Saleem & Anr.		
4.	Review Application	Sunil Sanghavi	Abhishek	
	No. 12 of 2020 in	Vs.		
	Comp. App. (AT) (Ins)	State Bank of India		
	No.487 of 2020			

Copy to: -

- 1. Notice Board
- 2. Website: <u>www.nclat.nic.in</u>

By the order of Hon'ble Acting Chairperson -sd/-Registrar